

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:461

ANSWERED ON:07.07.2009

CRIME AGAINST FOREIGN WOMEN

Gaikwad Shri Eknath Mahadeo;Singh Shri Radha Mohan;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether instances of crime against foreign women are on the rise in different cities of India;
- (b) if so, the total number of such cases registered during each of the last three years, State-wise, crime-wise including murder, rape, molestation and robbery;
- (c) the total number of accused persons arrested and the action taken against them during the said period, State-wise; and
- (d) the steps taken by the Government to check such crimes in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a): NCRB does not maintain information on crime against foreign women separately. The figures of crime against women collected and published in the report 'Crime in India' include crime against foreign women also. A total of 20,997, 21,861 and 24709 cases of crime against women were reported in 35 mega-cities (cities having crossed 10 lakh population mark as per 2001 census) during 2005 to 2007, thereby showing a rising trend. The details of incidence of crime against women in mega-cities during 2005 to 2007 are enclosed at Annexure – I.

(b) & (c): In view of (a) above the question does not arise.

(d): "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State. However, the Union Government has issued advisory to the State Governments from time to time to give focused attention to the prevention and control of crimes within their jurisdiction with special emphasis on prevention of atrocities against women. Also, consolidated advisory was issued enumerating various steps for improving effectiveness of the machinery in tackling atrocities against women and increasing responsiveness of the law and order machinery (copy annexed). Advisory has also been issued for improving safety condition on roads for women on 8th June, 2009 (copy annexed).